

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 191 OF 2017 &
IA NO. 990 OF 2018**

Dated: 7th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Meghalaya Power Transmission Corporation Ltd. Appellant(s)
Versus
Meghalaya State Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

ORDER

**IA NO. 990 OF 2018
(Application for delay in filing reply)**

Delay for the reasons set out in the accompanying affidavit is allowed. Application is disposed of.

APPEAL NO. 191 OF 2017

Rejoinder to the reply may be filed on or before 21-9-2018 with advance copy to the other side.

List the matter on **11-10-2018**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt